

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/00061/2021

Dated Monday the 1st day of February Two Thousand Twenty One

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)
HON'BLE SHRI. C. V. SANKAR, Member (A)**

(Through Video Conferencing)

T.Ponnuswamy,
Helper Grade-1,
O/o. Senior Section Engineer/OHE,
Southern Railway,
Ambur Railway Station, Ambur.Applicant

By Advocate M/s. V. Ram Kumar

Vs

Union of India rep by,
The General Manager,
Southern Railway Headquarters Office,
Park Town, Chennai 600003.Respondent

By Advocate Mr. P. Srinivasan, Sr. Standing Counsel for Railways

ORAL ORDER**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

The reliefs prayed for in this OA is as follows:

"a. Direct the General Manager, Southern Railway (respondent herein) to consider the representation dated 04.12.2019 (Annexure A4) submitted by the applicant & pass appropriate orders thereon in the form of a reasoned/speaking order duly considering all the relevant points raised by the applicant therein, within a time limit to be stipulated by this Hon'ble Tribunal and

b. Pass any other order(s) as deemed fit and proper in the circumstances of this case and thus render justice."

2. Heard Mr. V. Ram Kumar, counsel for the applicant and Mr. P. Srinivasan, Sr. Standing counsel for Railways appearing on advance notice.

3. In view of the prayer being limited in nature, that of consideration of the representation of the applicant, this OA is disposed of without going into the merits of the case with a direction to the respondents to consider and dispose of the pending representation of the applicant dt. 04.12.2019 by a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.

4. OA is disposed of at the admission stage. No costs.

**(C.V.Sankar)
Member(A)**

**(S.N.Terdal)
Member(J)**

01.02.2021

SKSI